

- (iii) To modernize and introduce State of the Art equipments in the BSF, Government had approved a modernization plan-I (2002-2011) amounting of Rs.2330.80 Crores. Similar modernization plans are being undertaken for addressing the future needs of the Forces. As regards the CISF, the requirements to introduce the State of the Art equipments are being conveyed to the client organizations from time to time.

Likely Misuse of NCTC against Minorities

1633. SHRI MOHAMMED ADEEB : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that proposed National Counter Terrorism Centre (NCTC) is likely to be misused against Minorities; and

(b) if so, the protections proposed against this possibility?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) No Sir.

(b) Does not arise.

Performance of Anti Human Trafficking Units

1634. SHRI THOMAS SANGMA :

DR. T.N. SEEMA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any scheme for strengthening law enforcement response to human trafficking is being implemented;

(b) if so, the details in this regard;

(c) whether the Anti Human Trafficking Units currently operating in the field are performing up to expectations;

(d) if not, the reasons therefor; and

(e) the steps taken by Central and State Governments to increase the effectiveness of Anti Human Trafficking Units?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) to (e) Yes, Sir. The Ministry of Home Affairs has been implementing a comprehensive scheme for coordinating the national and international response to human trafficking, including strengthening law enforcement response in India through capacity enhancement of responders, including Training of Trainers (TOT) programme and establishment of Integrated Anti-Human Trafficking Units (AHTUs).

Under this scheme, funds to the tune of Rs.8.72 crores were released to all the States for establishment of 115 Anti Human Trafficking Units during the year 2010-11. 104 AHTUs have been made operational. For the year 2011-12, an amount of Rs. 8.338 crores has been released to all the State Governments for establishment of 110 more AHTUs.

Establishment of AHTUs in the State has shown results at the ground level resulting in increase in the number of cases registered, number of rescue operations and more convictions.

Creation of Citizen Intelligence Network

1635. SHRI RAJEEV CHANDRASEKHAR : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a report by a joint task force set up by the former National Security Advisor, post 26/11 had recommended creation of a Citizen Intelligence Network (CIN) to revamp the intelligence gathering mechanism in the country;

(b) if so, the details thereof;

(c) whether the recommendations of the Task Force have been implemented; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) to (d) Information is being collected and will be laid on the Table of the House.

Timely justice for rape victims

†1636. DR. PRABHA THAKUR : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether victims of rape cases do not get justice for several years and whether Government intends to introduce a scheme to deliver quick justice in such cases, if so, the details thereof;

(b) whether Government intends to fix a time-frame of one to three months for family courts to decide on cases of rape, sexual offence or domestic violence; and

(c) if so, the details thereof and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) to (c) Instances of delay in getting justice to rape victims

† Original notice of the question was received in Hindi.